NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

 $\dot{\mathbb{O}}$

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CA/173/2016

PETITION NUMBER

: CP/3/2016

NAME OF THE PETITIONER(S)

: ARAVIND NADATHUR

NAME OF THE RESPONDENT(S)

: M/S ikonzer Solutions Private Limited & 7 others

SECTION

: 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1)	Maran Kuma Murth	for Respondent 2	Davas
习	16. JAYABAL	policate commissione	
Mß	·G·Sivashankaran e G·Akilo	Country to petitioners	52

ORDER

Counsels for both the parties are present. The Advocate Commissioner in person present. R2 has shown that there has been some inconvenience, due to which, he could not cause his appearance before the Advocate Commissioner and prayed for time. At request, time is enlarged with the direction that R2 shall co-operate with the Advocate Commissioner for preparation of the inventory etc. before next date of hearing. The Advocate Commissioner is directed to submit the report on next date of hearing. Put up on 09.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk